

**Central Administrative Tribunal
Principal Bench**

O.A. No. 3236/2016

New Delhi this the 23rd day of September, 2016

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Sh. K.N.Shrivastava, Member (A)**

Sh. Raghbir Sharma,
Age-62,
S/o Late Sh. Liladhar Sharma
Retired from the Post of Office Khallasi
From DRM Office Admn-3 (Asstt. Eng.III)
New Delhi Railway Station
R/o H.No. C-52, Jagatpuri
R/o H.No C-52, Jagatpuri
Near Nathu Chowk Mandoli Road,
Near Nathu Chowk, Mandoli Road,
Shahdara Delhi. Applicant

(By Advocate: Ms. A.K. Bhakat

Union of India & Others, Through

1. General Manager
Northern Railway,
Baroda House New Delhi.
2. Divisional Railway Manager,
Northern Railway, Estate Entry Road,
New Delhi Railway Station,
New Delhi.
3. Sr. Divisional Personal Officer,
DRM's Office
Northern Railway,
New Delhi Respondents

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

Heard the counsel for the applicant. He argued that the applicant had made a representation to the respondents dated 26.09.2015 at Annexure A-I. He further submits that applicant will be satisfied, if directions are issued to the respondents to decide the aforesaid representation within a time bound manner.

2. Under such circumstances, considering the prayer of the learned counsel for the applicant, the OA is disposed of at the admission stage itself, directing the respondents to decide the representation of the applicant by means of a reasoned and speaking order within a period of three months from the receipt of certified copy of this order. No costs.

(K.N. Shrivastava)
Member (A)

(Raj Vir Sharma)
Member (J)

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